

Office Notice, Office
Memorandum, of coram
Appearance, Tribunal's
Orders of direction &
Registrar's Orders.

Tribunal's Orders

Per Tribunal

Fixed for AH / IR on 23/7/93
at Nagpur. Issue notice to
applicant.

Notice issued to
applicant on
dt. 10.5.93.

14/7

Notice dt. 10.5.93
served on Applicant
on dt. 13.5.93

MS

By Registrar

O.A. No.448/93

Dt. 20.7.1993.

Mr.D.B.Walthare for the applicant.
Mr.R.S.Sundaram takes notice for the
Respondents. Heard. Since an appeal
against an order passed by the Disc-
iplinary authority is pending, this
application would be pre-matured.

The application is disposed of
as pre-matured.

(M.Y.PRIOLKAR)
MEMBER(A)

(M.S.DESHPANDE)
VICE-CHAIRMAN

B.

Order of Tribunal despatched
to Applicant's residence
on 28/7/93

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